

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2185
TO BE ANSWERED ON 31ST JULY, 2026**

SURVEY ON IMBALANCE SEX RATIO

†2185. SHRI GOPAL JEE THAKUR:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state :

- (a) whether the Government has conducted any survey/study on the child sex ratio and sex ratio at birth in Darbhanga Parliamentary Constituency in Bihar, if so, the details thereof;
- (b) whether the available surveys show a low gender sex ratio of girls per 1,000 boys, if so, the details thereof, including the official data available with the Government;
- (c) the details of the steps being taken by the Government to remove this imbalance, encourage girl child birth and effectively stop illegal activities like sex determination of foetus and female foeticide therein;
- (d) whether the Government proposes to launch special awareness campaigns/additional interventions under "Beti Bachao, Beti Padhao" and other related schemes in the said Parliamentary Constituency; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a). As per the information provided by Office of Registrar General of India, the Sex Ratio at Birth (*number of females per 1000 males*) for India and bigger States/UTs by Residence for the year 2022-24 is available at 'Sample Registration System- Statistical Report 2024' (Statement 16, Page-66). The data can be accessed at the following Link: <https://censusindia.gov.in/nada/index.php/catalog/47152>

(b). As per the the Sample Registration System (SRS), the National Sex Ratio at Birth (SRB) is 918 female per 1,000 male for the year 2022–24.

(c). The Government of India has enacted the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act in 1994 across the country.

The measures taken by the Government to ensure effective enforcement of the Pre-conception and Pre-natal Diagnostic Techniques (PC&PNDT) Act are as below:

- Under the National Health Mission (NHM), the Ministry provides financial support to the States/UTs to strengthen implementation of the PC&PNDT Act.
- The Ministry undertakes regular review meetings, awareness generation activities, sensitization and capacity building workshops to strengthen the implementation of the

PC & PNDT Act across the country.

- Information, Education & Communication, advocacy activities, including public awareness drives through print and digital media are undertaken to promote behavioral change and gender equality.

(d) & (e). As per the information provided by the Ministry of Women and Child Development, Beti Bachao Beti Padhao (BBBP) helps to address Child Sex Ratio (CSR) and related issues of empowerment of girls and women, aims to prevent gender-biased sex selection, ensure the survival and protection of girl children, and promote their education.

In the 15th Finance Commission Period, BBBP as a component under the SAMBAL vertical of Mission Shakti, has been expanded to cover all the districts of the country through multi-sectoral interventions encouraging greater spend on activities that have on ground impact. The overall implementation of scheme lies with the State Governments and UT Administrations.

To enhance implementation of the scheme, States/UTs have also been directed to utilize 25% of the total allocation for advertisements and media advocacy under BBBP scheme using a whole-of-government/convergent approach. Further, for effective implementation funds for BBBP are allocated as per the Mission Shakti guidelines and State/UT have been authorized to use the fund for implementation of the scheme activities in the following manner:

- i. directly through the districts, or
- ii. partially through the districts with the rest being managed by the State/UT, or
- iii. directly through the State/UT on behalf of the districts, depending on the specific needs of the State/UT.
